

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1337 of 2019

In the matter of:

Pegasus Asset Reconstruction Pvt. Ltd.

....Appellant

Vs.

Yashomati Hospitals Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Dinkar Singh & Ms. Priyanka Narang, Advocates.

For Respondent: Mr. Ajesh Kumar Shankar, Advocate.

ORDER

(Through Virtual Mode)

08.10.2020: Heard Counsel for both sides they want to file 'Copies of the Judgments'. The 'Copies of the Judgment' parties want to rely on, may be filed before next date.

For further arguments list the matter as '**Part Heard**' on **15th October, 2020 at 12:00 noon.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Sim/md